

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:5272
ANSWERED ON:05.09.2011
INTEGRATED EDUCATION SCHEME
Khaire Shri Chandrakant Bhaurao

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of proposals received by the Government from Non-Governmental Organizations (NGOs) working for the welfare of disabled persons, State-wise;
- (b) the time by which the proposals are likely to be accorded approval;
- (c) the details of the funds allocated/ released during the last three years and in the current year under Integrated Education Scheme for Disabled Children, State-wise;
- (d) whether the funds have been utilized;
- (e) if so, the details thereof, State-wise and Union Territory-wise; and
- (f) if not, the reasons therefor?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

- (a) A statement indicating details of proposals received from the Non- Governmental Organisations (NGOs) working for the welfare of disabled under the Deendayal Disabled Rehabilitation Scheme (DDRS) and the Scheme of Assistance to Disabled Persons for Purchase and Fitting of Aids and Appliances (ADIP), is at Annexure-I.
- (b) Clearance of proposals is an ongoing process and is subject to completeness of the proposals, their conformity to the norms of respective schemes, General Financial Rules and availability of funds.
- (c) to (f) The Integrated Education for Disabled Children (IEDC) scheme has been replaced by the new scheme of Inclusive Education for the Disabled at Secondary Stage (IEDSS) w.e.f 1.4.2009. A statement indicating details of funds (State-wise/Union Territory-wise) released during 2008-09 under the erstwhile IEDC scheme is at Annexure-II and statement indicating the details of funds released from 2009-10 to 2011-12 (upto 31.8.2011) under the new scheme of IEDSS is at Annexure-III.